

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/233 /2008-SM[BR]

Date 08/07/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S GANESH JAISWAL & CO.
RAM JANKI MANDIR ROAD,
SISWA BAZAR,
MAHARAJGANG. (UP)
M/S GANESH JAISWAL & CO.

Appellant

Vs

Respondent

C.C.E ALLAHABAD

I am directed to transmit herewith a certified copy of Final order No. 1054 /2008 -SM[BR] dated 23.6.2008
passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E ALLAHABAD

38,M.G.MARG, CIVIL LINES, ALLAHABAD

2. Adv. / Consult

MR.SANJAY GUPTA, CHARTERED ACCOUNTANT

BJ-74, EAST SHALIMAR BAGH, DELHI-88

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
COURT NO.II

ST/Appeal No. 233/08-SM

(Arising out of order in appeal No.65/ST/App/Alld/07 dated 29.12.97
passed by the Commissioner of Central Excise (Appeals), Allahabad)

M/s Ganesh Jaiswal & Co

Appellant
(Rep. by none)

Vs

CCE, Allahabad

Respondent
(Rep. by Shri B.S. Suhag, DR)

Coram: Hon'ble Mr P.K. Das, Member(Judicial)

Date of Hearing: 23.6.08

FINAL Order No. 1054/08-SM 12008-SM(BR)

Per P.K. Das:

By Stay order No. 316/08-SM dated 5.5.2008, the Applicant was
directed to deposit an amount of Rs. 1 lakh and to report compliance today.

When the matter was called, none appeared on behalf of the
Appellant. There is no compliance report in the file. Therefore, the Appeal
is dismissed for want of compliance of stay order under Section 35-F of the
Central Excise Act, 1944.

(Order dictated and pronounced in the open Court).

MPS*

(P.K. Das)
Member(Judicial)